43

- (iv) Maintenance of a Special Section of the National Register of Sceienti-fic and Technical Personnel for enrolment of Indian scientists and technologists abroad and for the circulation of their names to all Ministries, Departments of the Government of India, State Governments, Union and State Public Service Commis-tiois. Universities, Public Sector Industries and large private sector establishments. The names of such personnel are published in the monthly Technical Manpower Bulletin(CSIR) which distributed free to about 3000 organisations all over India.
- (v) Provision for payment of travel grant to scientists, who, on their selection for appointment in research institutions in India, undertake to serve those institutions for a minimum period- of three years]

EXPORT OF MANGANESE ORE

- ♦256. SHRI A. D. MANI: Will the Minister of FOREIGN TRADE/ fa?\$rr SlfHTiT *T5ft pleased to state;
- (a) the quantum of export of manga" nese ore during the year 1970;
- (b) -what is the net earning in foreign exchange as a result of the Sale of manga nese ore to foreign countries; and
- (c) what steps are being taken markets for India 11 explore foreign manganese ore?

THE DEPUTY MINISTER IN THE MINISTRY **FOREIGN** OF TRADE, act out it indicates the second of th million tonnes of magnanese ore worth Rs. 13-25 crores in foreign exchange was exported from India during 1970.

(c) A statement is laid on the Table of the House.

STATEMENT

Exports of the manganese ore are canalised through the Minerals & Metals Trading Corporation of India, Ltd. except ore produced/acquired by the Manganese Ore (India) Ltd. MMTG through its selling agents, special delegations and Indian Trade Missions in the major steel producing countries, keeps in touch with the buyers and important consume! s of manganese ore. Besides MMTG other established shippers/mine-owners

have also been given freedom to negotiate business directly and enter into contracts with the foreign buyers subject to the prior approval of MMTC with regard to price and other terms and conditions.

LAND REFORMS IN KERALA

*57. SHRI M. V. BHADRAM: SHRI N. K. KRISHNAN: SHRI G. GOPINATHAN NAIR:

the Minister of PLANNING/ Will मंत्री be pleased to state : योजना

- (ar) whether it is a fact that the Government of Kerala have approached the Central seeking financial assistance for the implementation of the land reform measures in Kerala;
 - (b) if so, the details in this regard; and
- (c) the decision taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING/ प्रोजना मंत्रालय में राज्य मंत्री (SHRI MOHAN DHARIA) (a) Yes, Sir.

(b) The Government of Kerala has requested for special financial assistance to the tune of Rs. 105 crores from the Government of India for implementation of the Kerala Land Reforms Act, 1963. The break-up of the amount is as under:

(Rs. in

					crores)	
(a)	Kudikidap ferment rights in dv	of	owner	ship	1.50	
(b)	Compensat Section 72		·	nder	75.00	
(c)	Annuity land under Charitable	r Reli	gious	and	6.00	
(d)	Agricultur tation Fun		Reha	bili-	2.00	
(e)	Compensation (on ceiling)				2.50	
(f)	Assistance t	to assig	nees		10,00	
(g)	Staff .		99.0		8.00	
		TOTAL			. 105.00	

†Transferred from the 20th July, 1971.

45

This is the requirement for the remaining three years of the Fourth Five Year Plan of the State during which period the recoveries are expected to be of the order of Rs. 30 crores on all accounts. The net financial commitment, therefore, works out roughly to be Rs. 75 crores.

(c) Land Reform is a State subject and the responsibility for its implementation rests with the State Government. In the light of the discussion of the Revenue Minister, Kerala with the Deputy Chairman, Planning Commission, the question is under further examination of the State Government.

CREDIT FACILITIES FOR TEXTILE INDUSTRY

*257. SHRI CHANDRAMOULI JAGERLAMUDI :

SHRI JAGDISH PRASAD MATHUR:

Will the Minister of FOREIGN TRADE/be pleased to

विदेश व्यापार मंत्री

state:

- (a) whether it is a fact that Government have recently received representations from the textile industry for liberalising credit facilities made available to it by the banks and the financial institutions;
- *" (b) if so, details of such representations'! and the reaction of Government thereto;
 - (c) whether it is also a fact that credi' curbs on the textile industry have in* creased its cost of production and has undermined its viableness; and
 - (d) if so, the steps contemplated by Government in this regaid?

THE MINISTER OF FOREIGN TRADE/**facture and trade** (SHRI L. N. MISHRA): (a) to (d) Yes, Sir. Textile industry has requested for liberalizing credit curbs with a view to improving their liquidity. The request is under consideration.

AL-FATAH MOVEMENT IN JAMMU AND KASHMIR

♦258. DR. SALIG RAM:

SHRI KRISHAN KANT:

SHRI ARJUN ARORA:

SHRI RAJENDRA PRATAP SINHA *I*

Will the Minister of HOME AFFAIRS/

TE Hair be pleased to state:

- (a) the number of persons arrested so far in connection with the Al-Fatah movement in Jammu and Kashmir; and
- , (b) whether the recent bomb explosion in Chodara in Kashmir has any connection with the sabotage activities of the Al-Fatah Movement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/

गृह मंत्रालय में राज्य मंत्री HRIK

U. PANT): (a) The Government of Jammu and Kashmir have intimated that 122 persons were arrested in connection with thier involvement in the so-called "Al-Fatah" underground cell and were subsequently detained^

(b) No, Sir.

PAKISTANI SPIES ARRESTED IN INDIA

*25Q. SHRI R. P. KHAITAN : SHRI SURAJ PRASAD :

Will the Minister of HOME AFFAIRS/

- (a) the number of Pakistani spies who have infiltrated into India along with refugees from Bangla Desh and have been arrested so far; and
- (b) what are the details of the various steps taken by Government to check the infiltration of spies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPART-MENT

'गृह मंत्रालय और कायिक विभाग म राज्य मंत्री OF PERSONNEL;

(SHRI RAM NIWAS MIRDHA: (a) Some persons have been arrested on suspicion in Assam, Meghalaya; West Bengal and Tripura during the